GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT

****

NOTIFICATION

(ORDERS BY THE GOVERNOR)

Dated Shillong, the 30th March, 2026.

No. LJ (A) 35/95/187 - The Governor of Meghalaya is pleased to appoint Shri. Z.H. Isaac Haiding, Advocate as Standing Counsel for the State of Meghalaya before the Hon'ble Supreme Court and National Green Tribunal, New Delhi.

Sd/-
(C.V.D. Diengdoh)
Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LJ (A) 35/95/187-A, **Dated Shillong, the 30th March, 2026.**

Copy forwarded to:-

1. The Registrar General, High Court of Meghalaya. Shillong.
2. The Advocate General, Meghalaya, Shillong.
3. The Accountant General (A&E), Meghalaya, Shillong- 793001. The above Advocate shall be entitled to fees as laid down in OM No. LR (B) 50/2017/19 dtd. 07.02.2019 and No. LR (B).23/2024/19 dtd 02.07.2024
4. The Treasury Officer, Shillong South Treasury/Shillong District Treasury, Shillong.
5. Law (B) Department.
6. DEO, Law Department.
7. Shri. Z.H. Isaac Haiding, Advocate.

By order etc.,

Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department.